

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1253(CHE)/2024**

**PETITION NUMBER : CP/IBC/263/2018**

**NAME OF THE APPLICANT : Raghu Babu Gunturu (Liquidator)**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 35 & 60(5) of IBC, 2016, r/w Rule 11 of  
NCLT Rules, 2016**  
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**ORDER**

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

Connected Application is coming up on 10.06.2024.

Post the Application for hearing on **10.06.2024** together with connected Application.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk